

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1042  
ANSWERED ON:25.11.2009  
FUNDS FOR HIGHER EDUCATION  
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**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the details of the funds allocated and utilized for higher education during the last three years and the current year, year-wise, State-wise;
- (b) the criteria followed for allocation of the said funds;
- (c) whether the Government proposes to rationalize the criteria for allocation of funds for higher education;
- (d) if so, the details thereof;
- (e) the funds granted/released for the development of infrastructure for under privileged to each State during the Eleventh Five Year Plan, State-wise; and
- (f) the other measures being adopted to promote for education system particularly for under privileged society?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D.PURANDESWARI)

(a) to (f): Funds are allocated to Institutions of Higher Education on the basis of their requirements. The details of the funds allocated and utilized (plan+ non plan) by the Department of Higher Education, Ministry of Human Resource Development during the last three year and current year are as follows:

(Rs. in crore)

Year Allocation Expenditure

2006-07 5019.70 4999.96

2007-08 9212.00 6251.85

2008-09 10859.37 11213.80

2009-10 15433.00 NA

(State-wise allocation are not made by the Department of Higher Education)

During the XI Five Year Plan, there has been nearly nine times increase in the public outlays as compared to X Five Year Plan. This increased outlay is meant for creating new institutions, strengthening existing institutions and improving quality. All these initiatives will contribute towards higher education for common masses including under privileged sections of the society. In addition, the Central Educational Institutions (Reservation in Admission) Act, 2006, provides reservation for students belonging to SC, ST and OBC categories. A scheme to provide interest subsidy for the period of moratorium to students, belonging to economically weaker sections, on the educational loan taken by them under the Education Loan Scheme of Indian Banks' Association for pursuing professional studies in India has been approved by the Government. University Grants Commission is also implementing various

schemes for the benefit of under privileged sections of the society.